

CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
29.07.2020

MORNING SESSION HEARING	AFTERNOON SESSION ORDERS
1. Crime No. 63/2020 NGPS	16. Crime 48/2020 TS Halli PS
2. Crime 26/2020 NGPS	17. OS 97/2012
3. OS 53/2016	18. OS 77/2013
4. OS 191/2019	19. OS 327/2016
5. OS 231/2019	20. OS 69/2019
6. OS 281/2019	
7. OS 75/2020	
8. Misc. 2/2020	
9. OS 173/2019	
	JUDGMENT
	21. CC 588/2011
	<u>HEARING</u>
	22. OS 201/2019
ISSUES	
10. OS 425/2014	
11. OS 3/2018	
12. OS 119/2019	
13. OS 215/2019	
14. OS 217/2019	
ARGUMENTS	
15. OS 343/2012	

Hosakote

Dated: - 28.07.2020

Cain
28/07/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.